

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL  
NEW DELHI

File No.6/Judicial/Misc./TDSAT/2024

Dated: 23.04.2024

NOTICE

In consultation with Telecom Lawyers Association (TLA), it has been decided by the Competent Authority that, henceforth virtual sitting of Registrar Court shall take place at 12:30 P.M. instead of 2:30 P.M.

  
Desk Officer

Copy to: -

1. Telecom Lawyers' Association TDSAT
2. Registrar-cum-Principal Secretary, TDSAT
3. Director, TDSAT
4. Deputy Registrar, TDSAT
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT Website